

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

215. IA/3745/2023 C.P. (IB)/372(MB)2021

**IN THE MATTER OF**

Rahuraj Steel Traders Private Limited

... Petitioner

Vs

SIDDHBALI STEELS & STRIPS PRIVATE LIMITED

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 22.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

---

**ORDER**

Adjourned to **23.04.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/